National Company Law Tribunal Allahabad Bench

CPNO. 92/ND/2014

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.10.2017

NAME OF THE COMPANY: Budding Hospital Put Ltd

SECTION OF THE COMPANIES ACT: 397/398 of the Companies act of 1956

SI. NO. Name Designation Representation Signature

1. Ashok Sorrastars Advocati Pehhaner Ashot

2. VINCET DUBEY ADVOCATE RES. PONDENT Vimed Judy

(ON THE BEHALF

CP NO.92/ND/2014

CHAMAANU

Sh. Ashok Kumar Srivastava, Advocate for the petitioner. Sh. Vineet Dubey, proxy for the respondent counsel Sh. Udai Chandani.

It is stated that the amount of the cost has been paid through draft issued in favour of the petitioner no.1, which is subject to realisation. Therefore, the petitioner counsel is expected to inform this Court after realisation of such amount, so that counter affidavit/reply filed in the main petition, may be taken on record.

Meanwhile, the petitioner is also at liberty to file rejoinder to such affidavit/reply.

Hence, the matter be listed on 8th November, 2017.

H.P. Chaturvedi, Member (Judicial)

Dated:09.10.2017

Typed by: Kavya Prakash